

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ASIS CORPORATE ADVISORS LIMITED (IN CIRP)**

**Engaged in IT Consultancy (hardware/software)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                       |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the Corporate Debtor along with PAN/CIN/LLP No.                                                                               | Asis Corporate Advisors Limited<br>CIN: U72100MH2000PLC128709                                                                                                                         |
| 2.                   | Address of the registered office                                                                                                      | 201, 2 <sup>nd</sup> Floor, 18 Prime Centre S V Road, above Vijay Sales, Mumbai City, Santacruz, Maharashtra, India, 400054                                                           |
| 3.                   | URL of website                                                                                                                        | N. A                                                                                                                                                                                  |
| 4.                   | Details of place where majority of fixed assets are located                                                                           | 201, 2 <sup>nd</sup> Floor, 18 Prime Centre S V Road, above Vijay Sales, Mumbai City, Santacruz, Maharashtra, India, 400054                                                           |
| 5.                   | Installed capacity of main products / services                                                                                        | Not Applicable                                                                                                                                                                        |
| 6.                   | Quantity and value of main products /services sold in last financial year                                                             | The company is consultancy, hence there is no plant and machinery                                                                                                                     |
| 7.                   | Number of employees/ workmen                                                                                                          | Nil                                                                                                                                                                                   |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | The required details can be obtained by sending an Email at <a href="mailto:asiscor.irp@gmail.com">asiscor.irp@gmail.com</a> after submitting the confidentiality undertaking.        |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: <a href="mailto:asiscor.irp@gmail.com">asiscor.irp@gmail.com</a> |
| 10.                  | Last date for receipt of expression of interest                                                                                       | 06.01.2026                                                                                                                                                                            |
| 11.                  | Date of issue of provisional list of prospective resolution applicants                                                                | 16.01.2026                                                                                                                                                                            |
| 12.                  | Last date for submission of objections to provisional list                                                                            | 21.01.2026                                                                                                                                                                            |

|     |                                                                                                                                  |                                                                  |
|-----|----------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|
| 13. | Date of issue of final list of prospective resolution applicants                                                                 | 31.01.2026                                                       |
| 14. | Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 16.01.2026                                                       |
| 15. | Last date of submission of resolution plans                                                                                      | 15.02.2026                                                       |
| 16. | Process email id to submit Expression of Interest                                                                                | <a href="mailto:asiscor.irp@gmail.com">asiscor.irp@gmail.com</a> |
| 17  | Details of the corporate debtor's registration status as MSME.                                                                   | UDYAM-MH-19-0005160                                              |

Sd/-

**Mukesh Khathuria,**

Resolution Professional of

**Asis Corporate Advisors Limited**

Regn No.: IBBI/IPA-001/IP-P01216/2018-2019/11925

AFA valid till 31-Dec-25

Reg. Add: 6B/1105 Sapphire Heights, Lokhandwala Township,  
Kandivali East, Mumbai Suburban, Maharashtra ,400101

Email – [khathuria@hotmail.com](mailto:khathuria@hotmail.com)

Date: 16.12.2025

Place: Mumbai